IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 17
CP No. 14/241- 242/PB/2024

IN THE MATTER OF:

Amarjit singh Bagga and another .... Petitioner/Applicant

Vs.

Fashion Co-ordinators Private Limited and Others .... Respondent

Order under Section 241(1), 242(4) of the Companies Act, 2013

Order delivered on 25.04.2024

CORAM:
JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Appearance not marked
For the Respondent : Mr. Govind Rishi, Mr. Gaurav Mitra, Advs.

ORDER

Ld. Counsels for the parties appeared.

At request and with consent of the parties, list the matter for a physical hearing **on 02.05.2024.**

-sd-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

Vinod Arora – 25.04.2024